

- (b) if so, the reasons therefor;
- (c) whether any effort has been made to transport oil to these States through coastal routes; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) and (b) There is no delay in transporting oil to IOC's port locations.

(c) and (d) Coastal movement is being undertaken as per requirement. Stock position of such controlled products at the coastal States is comfortable.

[Translation]

ISI Activities in Agra

2549. SHRI JAGAT VIR SINGH DRONA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Agra cantonment is the target of Pakistani Intelligence Agency. I.S.I. and a conspiracy to mix poison in the water or cyanides in the food articles supplied to army through Kashmiri terrorists; and

(b) if so, the details thereof:

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) : (a) and (b) Government have no report of Agra cantonment particularly being the target of Pak ISI.

However, based on reports that Pak ISI planned to use cyanide in food prepared for troops in cantonments of J & K, necessary precautions have been taken by all cantonments.

Prices of Diesel

2550. DR. A K. PATEL :

SHRI MOHAN RAWALE :

SHRI RAJENDRA AGNIHOTRI :

SHRI AMAR PAL SINGH :

SHRI PANKAJ CHOUDHARY :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government propose to bring down the prices of diesel in view of fall in its prices in the international market; and

(b) if so, the time and extent to which the prices are likely to reduce?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH

KUMAR GANGWAR) : (a) and (b) The Government has decided that hence forth the prices of HSD would be on import parity basis. Accordingly, the ex-storage point price of HSD has been revised as under :

Effective Dates	Ex-storage point price (excluding excise duty etc.) Rs./KL
07.11.97	7918.04
25.12.97	7996.84
01.03.98	7839.24
04.04.98	7645.47
20.05.98	7536.89

[English]

National Finance and Development Corporation

2551. SHRI ARJUN SETHI : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the authorised share capital of National Finance and Development Corporation for Scheduled Castes and Scheduled Tribes have been raised recently;

(b) if so, the details of such increase made thereof;

(c) whether the amounts released by the National Finance Corporation to the States Finance and Development Corporation for SCs/STs are not being utilised properly and in time especially in the State of Orissa; and

(d) if so, the details of the scheme/projects sanctioned by the State Finance and Development Corporation of SCs/STs Bhubaneshwar during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) Yes, Sir.

(b) The Authorised Share Capital of NSFDC has been enhanced from Rs. 300 crores to Rs. 1000 crores.

(c) No such case has been reported to NSFDC so far.

(d) Does not arise.

Ration Allowance to Police Personnel

2552. SHRI AMAR ROY PRADHAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the names of States where ration allow-